



आयकर अपीलीय अधिकरण, चेन्नै पीठें

INCOME TAX APPELLATE TRIBUNAL CHENNAI BENCHES CHENNAI

दिनांक 06 - 09 अप्रैल 2026 तक पीठों का गठन

CONSTITUTION FROM 06.04.2026 TO 09.04.2026

<u>Hon'ble S/Shri/Ms.</u>	<u>Bench</u>	<u>Court Room</u>
George George.K, VP & Inturi Rama Rao, AM	"B"	1 (THROUGH HYBRID HEARING)
Aby.T.Varkey, JM & Padmavathy.S, AM	"A"	2 (THROUGH HYBRID HEARING)
S.S.Viswanethra Ravi, JM & S.R.Raghunatha, AM	"C"	3 (THROUGH HYBRID HEARING)
S.Balakrishnan, AM & Manu Kumar Giri, JM	"D"	4 (THROUGH HYBRID HEARING) (FROM 07.04.2026 TO 09.04.2026)
Manu Kumar Giri, JM & S.R.Raghunatha, AM	"D"	4 (THROUGH HYBRID HEARING) (ON 06.04.2026)

NOTE: (1) Shri S.Balakrishnan, AM will be on tour to ITAT Chennai Benches
(2) Shri S.Balakrishnan, AM will be on leave on 06.04.2026.

Chennai
Dt:01.04.2026

Sd/-
GEORGE GEORGE.K
VICE-PRESIDENT(CZ)

By Order


DRAWING AND DISBURSING OFFICER

1.4.2026
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